

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:877

ANSWERED ON:29.11.2005

STARVATION AND MALNUTRITION IN TRIBAL AREAS

Ahir Shri Hansraj Gangaram

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

(a) Whether the Government proposes to review the schemes running for tribals welfare in tribal areas keeping in view of increasing case of malnutrition and starvation in those areas; and

(b) if so, the details thereof alongwith the steps being taken or proposed to be taken by the Government to control the situation of malnutrition and starvation?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

(a) &(b) The Union Government has been implementing schemes to enhance availability of food grains in the targetted areas of the country, including tribal areas. The Department of Food and Public Distribution has been inter-alia implementing the scheme of Antyodaya Anna Yojana under which 2 crores Below Poverty Line (BPL) Families are being covered, which are provided 35 Kg. food grains per family per month at a highly subsidized rates of Rs.2.00 per Kg. for wheat and Rs.3.00 per Kg for rice. To ensure food security and strengthen Targeted Public Distribution System (PTDS), it has been recommended in a conference of State Food Ministers held in 2004, to involve women and ex-servicemen's cooperatives for the management of PDS as well as for micro-level planning. Like-wise, the Deptt. of Women and Child Development has also been implementing Integrated Child Development Services Scheme (ICDS) which aims at holistic development of children below 6 years and pregnant and lactating mothers. Under the scheme, integrated services, comprising supplementary nutrition, immunization, health check up, referral services, pre-school education and nutrition and health education, are provided to all the beneficiaries including Scheduled Tribes.